

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1549  
ANSWERED ON:18.11.2010  
SPINNING MILLS  
Vishwanath Shri Adagur H

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government has any plan to revive the spinning mills in the country including Karnataka;
- (b) if so, the details thereof;
- (c) the total number of spinning mills operating and the total number of closed mills in the country as on date, State-wise; and
- (d) the steps taken by the Government to address the problems of employees due to closure of mills?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): Yes, Madam. For restructuring of high cost debts of textiles units, in the organized sector, Ministry of Finance in September 2003 introduced a Debt Restructuring Package to help textiles units overcome their unsustainable debt burden, the jurisdiction of the Board for Industrial and Financial Reconstruction (BIFR) under Sick Industrial Companies (Social Provisions) Act is also applicable for textiles sector.

(c): State-wise details of cotton/man made fibre textile mills (Non-SSI) in operation and closed textile mills as on 31-08-2010 is at Annexure.

(d): There is no direct policy formulated by the Government of India to rehabilitate workers rendered unemployed due to closure of mills. However, the Government of India launched the Textile Workers Rehabilitation Fund Scheme (TWRFS) on 15-09-1986 to provide interim relief to the textile workers rendered unemployed as a consequence of permanent closure of any particular portion or entire textile unit in the private sector.